

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 16th November, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 43/2018 (M.A. No. 394/2018 & M.A. No. 396/2018)	Siyaram Chaurasiya Vs. State of Madhya Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Dharendra Singh Parmar, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Prashant Bezboruah, Adv. for R-3 Mr. Kumar Rajesh Singh, Adv. for MoEF
2.	Appeal No. 78/2018 (M.A. No. 816/2018 & M.A. No. 817/2018) WITH	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Atul Jha, Adv. for R-2 Mr. Varun Rajpal, Adv. for R-4 Ms. Yogmaya Agnihotri, Adv. for CECB
3.	Appeal No. 79/2018 (M.A. No. 821/2018 & M.A. No. 822/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF
FOR ADMISSION			
4.	M.A. No. 1633/2018 & M.A. No. 1643/2018 IN Execution Application No. 48/2017 IN O. A. No. 386/2017	Rear Admiral A P Revi IN (Retd) Vs. Delhi Jal Board & Ors.	Ms. Puja Kalra, Adv. for Applicant in M.A. No. 1633/2018 Mr. Kush Sharma, Adv. for Applicant in M.A. No. 1643/2018
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 332/2018 (M.A. No. 808/2018)	Bidyutprava Das Vs. M/s Pioneer Printing Press Ltd. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Sitanshu Mohan Dwibedy & Mr. Anshuman Ray, Advs. for R-1 Mr. M. Paikaray, Adv. for R-2 & 4 Ms. Kanika Singh & Mr. Arunav Patnaik, Advs. for R-3, 6 & 7
6.	Original Application No. 370/2018	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1, 5, 7 & 10 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9 Mr. Vikrant Pachnanda, Adv. for R-10 Mr. Ankit Verma, Adv. for State of UP Mr. Pragyan Pradip Sharma, Adv. for R-21
7.	Original Application No. 403/2018 (M.A. No. 935/2018 & M.A. No. 936/2018) WITH	Aliya Begum Vs. State of Uttar Pradesh & Ors.	Mr. Abhimanue Shrestha & Mr. Shailendra Singh Rajawat, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Divya Prakash Pande, Adv. for MoEF Mohd. Waquas, Adv. for R-9
8.	Original Application No. 712/2018 (M.A. No. 1463/2018 & M.A. No. 1464/2018)	Kote Vs. State of Uttar Pradesh & Ors.	Mr. Abhimanue Shrestha & Mr. Shailendra Singh Rajawat, Advs for Applicant

FOR HEARING

9.	Original Application No. 329/2015 (M.A. No. 283/2018 & M.A. No. 1389/2018) WITH	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Sunil Joshi & Mr. Avin Chhangani, Adv.
10.	Original Application No. 521/2015 WITH	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Anchit Bhandari, Adv. for Applicant in M.A. No. 1295/2018 & 1296/2018
11.	Original Application No. 448 (T _{HC})/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017) WITH	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
12.	M.A No. 832/2014 IN Original Application No. 358(THC)/2013 WITH	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
13.	Original Application No. 20(T _{HC})/2015 WITH	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
14.	Original Application No. 446 (T _{HC})/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.

15.	Original Application No. 255/2016 (M.A. No. 913/2017)	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant Mr. Rahul Verma, AAG for R-1 & 2 Mr. Vivek Singh, Adv. for State of UK Mr. Mukesh Verma, Adv. for UEPPCB Mr. Satish Kumar, Adv. for CPCB Dr. Upendra Dutt Sharma, Adv. for R-3 Mr. Pradeep Misra, Adv.
CASES AT SR. NO. 16 TO 22 WILL BE TAKEN-UP ON 14.12.2018 FOR HEARING			
16.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. S.S. shamsbery, AAG for Rajasthan Mr. Pinaki Misra, Sr. Adv. with Ms.S. Laxmi Iyer, Adv. for Birla Corp. & Parekh & Co. Mr.Narender Pal Singh,Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6
17.	Original Application No. 516/2017	Sanjay Rao Bhagul & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 Mr. Himanshu Gupta, Adv. for R-6
18.	Original Application No. 540/2017 (M.A. No. 1340/2017 & M.A. No. 1394/2018)	Saurabh Kumar Vs. Ministry of Environment & Forests Climate change & Ors.	Mr. S. P. Singh & Ms. Radhika Dwivedi, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Ankit Verma, Adv. for State of UP Mr.Manoj Kumar, Adv.for R-5 to 7&9 to 12 Mr. V. K. Shukla, Adv. for R-8
19.	Execution Application No. 34/2018 IN O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr.Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for R-8 Ms. Priyanka Swami, Adv. for Gagar Nigam GZB Mr. Rajesh Raina, Adv. for UPSIDC
20.	Original Application No. 63/2018 (M.A. No. 1116/2018 & M.A. No. 1403/2018)	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Krishna Kant Singh, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Ms. Ambika Vohra, Adv. for R-6 Mr. Gaurav Kumar Bansal, Adv.
21.	Original Application No. 325/2018 (M.A. No. 1135/2018)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Krishna Kumar Singh, Adv. for NBA Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr.Ravinder Kumar Gupta,Adv. for R-1-3 Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram
22.	Original Application No. 401/2018 (M.A. No. 928/2018 & M.A. No. 1649/2018)	Praveen & Anr. Vs. MoEF & CC & Ors.	Ms. Savitri Pandey, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Mayank Pandey, Adv. for R-8 Mr. Ankit Verma, Adv. for State of UP Mr. Vibhav Misra, Adv.

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